

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 1277 OF 2008

RUKHMINI SANTOSH MISHRA

Petitioner(s)

VERSUS

SANTOSH MISHRA

Respondent(s)

(With appln(s) for stay and office report)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr Amit Yadav, Adv.
Ms Rati Gupta, Adv.
Mr. Manoj K.Mishra, Adv.

For Respondent(s)

Mr. Sudhanshu S.Choudhari, Adv.

UPON hearing counsel the Court made the following
ORDER

The learned counsel for the petitioner submitted that so far he has not received copy of the counter affidavit from the counsel for the respondent.

There is also no representation for the respondent.

Registry to serve copy of the counter affidavit to the learned counsel for the petitioner and thereafter list before the Hon'ble Court.

(M.P.BHADRAN)
Registrar

hj